

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION No. 2778  
ANSWERED ON 07.08.2023**

**METHODS TO MAXIMISE PARTICIPATION OF NGOs**

**2778. DR. PON GAUTHAM SIGAMANI:**

**Will the MINISTER OF CULTURE be pleased to state:**

- (a) whether it is a fact that the Government is trying and evolving innovative methods to maximise the participation of Non-Governmental Organisations (NGOs) in the field of promotion and conservation of art and culture;
- (b) whether it is also a fact that the Government is supporting the NGOs and voluntary organisations through its various schemes for participating in overall propagation of all forms of art and culture;
- (c) if so, the details thereof; and
- (d) whether it is also true that with the reduced allocation of funds this year, the Ministry cannot spend more money on art and culture from its sources?

**ANSWER**

**MINISTER FOR CULTURE, TOURISM and DEVELOPMENT OF NORTH EASTERN  
REGION**

**(G. KISHAN REDDY)**

(a): Yes, Sir. It has been the continuous endeavor of the Ministry of Culture to support Non-Government Organizations (NGOs) through its various Central Sector Schemes to maximize the participation of NGOs in the field of promotion and conservation of art and culture. The details of these schemes are at **Annexure – I**. Further, to maximize the participation of NGOs, the guidelines and application forms of these schemes have been uploaded on the Official Website of the Ministry. Wide publicity is also given to the advertisements seeking applications under these schemes through various newspapers, official website and social media platforms of Ministry and concerned Nodal agency of the scheme.

(b) & (c): Ministry of Culture has been supporting NGOs and voluntary organisations through its various schemes for participating in overall propagation of all forms of art and culture. The number of NGOs /voluntary organisations supported and amount released during the last three years under these schemes is at **Annexure – II**.

(d): Sufficient funds are available in the Ministry for fulfilling its mandate including promotion of all forms of art and culture both tangible and intangible.

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**Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 2778  
answered on 07.08.2023**

**1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA  
(REPERTORY GRANT)**

The objective of this scheme is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru–Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre and 1 Guru and maximum 10 Shishyas in the field of music & dance.

Amount of Assistance – Guru Rs.15000/- p.m., Shishya – Rs.2000-10000/-p.m (depending upon the age of artist).

**2. SCHEME OF FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND  
CULTURE:** The scheme consists of the following scheme components:

**(i) Financial Assistance to Cultural organizations with National Presence**

The objective of the scheme component is to provide financial assistance to reputed cultural organizations with national presence ('not-for-profit' organizations, NGOs, Societies, Trusts, Universities, etc.) with a view to disseminate and propagate art & culture by organizing various cultural activities at National/International level for promotion of art and culture of the country. This grant is given to such organizations which has a properly constituted managing body, registered in India having an All India Character with National Presence in its operation, adequate working strength and have spent Rs. 1crore or more during any 3 of the last 5 years on cultural activities. The Quantum of assistance under this scheme is up to Rs. 1 Cr.

**(ii) Cultural Function & Production Grant (CFPG)**

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grant provided under CFPG is Rs.5 Lakh which can be increased to Rs. 20 Lakh under exceptional circumstances.

**(iii) Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas**

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

**(iv) Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization**

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

**(v) Financial Assistance for Building Grants including Studio Theatres**

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

**3. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)**

The objective of this scheme is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State / UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme also provides support for restoration, renovation, extension, alteration, upgradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas, Multipurpose Cultural Complexes) etc. Under this scheme, grant of up to Rs. 15 Crore is provided.

**Annexure - II**

**Annexure referred in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 2778  
answered on 07.08.2023**

Sl. No.	Name of Scheme	Financial year					
		2020-2021		2021-2022		2022-2023	
		Number of Organizations supported	Quantum of financial assistance provided (Rs. In lakh)	Number of Organizations supported	Quantum of financial assistance provided (Rs. In lakh)	Number of Organizations supported	Quantum of financial assistance provided (Rs. In lakh)
1.	Financial Assistance for Promotion of Guru Shishya Parampara (Repertory Grant)	529	3480.15	573	4248.58	1213	8622.75
2.	Financial Assistance to Cultural Organizations with National Presence (including R.K. Mission, West Bengal)	06	930.46	06	758.24	15	1160.40
3.	Cultural Function and Production Grant	1471	1651.90	1615	2330.35	2135	3275.21
4.	Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas	128	336.00	203	473.47	225	468.73
5.	Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art	276	1607.99	366	2251.17	401	2601.00
6.	Financial Assistance for Building Grants including Studio Theatres	29	193.46	22	133.05	21	123.48
7.	Financial Assistance for construction of Tagore Cultural Complexes(TCC)	01	596.00	02	349.02	01	500.00